NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 46(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Sh. Parminder Singh Shegal & ors. V/s. M/s. Premium Acres Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
	Suman Do	onl Advocate	Petitioners	13
d.	KPS KOLLI Milan Sigh	regi / Adr.	Responly-3.	
	V	pra ordin.	Ort 1, spore	255

ORDER

Affidavit has been filed by the petitioner in terms of the previous order.

Ld. Counsel for the petitioner may file his rejoinder, if any.

To come up on 19.08.2016.

(Ina Malhotra) Member (Judicial)

Sd1-

Member (Judicial)